

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ROOPAM TEXTILES TRADING PRIVATE LIMITED OPERATING IN RETAIL
TRADE OF READYMADE GARMENTS AT BHUBANESWAR AND CUTTACK,
ODISHA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Roopam Textiles Trading Private Limited PAN:AACCR7685K CIN U18101OR2004PTC007579
2.	Address of the registered office	One, Janpath, Kharvel Nagar, Bhubaneswar, 751001
3.	URL of website	NIL
4.	Details of place where majority of fixed assets are located	Metro Plaza, Baropathar, Buxi Bazaar, Cuttack.
5.	Installed capacity of main products/ services	NIL
6.	Quantity and value of main products/ services sold in last financial year	Value- Rs.2,49,39,713.36 for the FY2021-2022
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending mail at roopam.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending mail at roopam.cirp@gmail.com
10.	Last date for receipt of expression of interest	14.10.2023
11.	Date of issue of provisional list of prospective resolution applicants	24.10.2023
12.	Last date for submission of objections to provisional list	29.10.2023
13.	Process email id to submit EOI	roopam.cirp@gmail.com

Date: 29.09.2023
Place : Cuttack

Sd/-

Payal Agarwal
Resolution Professional
Reg No: IBBI/IPA-001/IP-P-02254/2021-22/13571
For: Roopam Textiles Trading Private Limited
AFA Valid Upto-28.11.2023
Address: Old College Lane, Nimchouri,
Cuttack-753002, Odisha

ଧ୍ୟାୟ ଓ ପରିଚାଳନା ନିର୍ଦ୍ଦେଶକ ଶ୍ରୀ
 ଉଚ୍ଚତମ ସ୍ତରରେ ସୁପ୍ରଦାନ କରୁଥିବା ଯେ, ସ୍ୱାଧୀନ
 ନିର୍ଦ୍ଦେଶକ ଭାବେ ତତ୍ତ୍ୱ ନିର୍ବାହ କରୁ
 ଶ୍ରୀ ଶ୍ରୀ ଶ୍ରୀ ଓ ଲେଫଟନାଣ୍ଟ
 କର୍ମଚାରୀଙ୍କୁ କରୁ ସିଂହ

ଲନେ। ଭେଦକୁ ଆଣି ମୋ ବିଲିଟି
 ଲିମିଟେଡର ସ୍ୱାଧୀନ ନିର୍ଦ୍ଦେଶକ ତତ୍ତ୍ୱ
 କରୁ କୋସେପ୍ଟ କରୁ ଛାଡି ଦେଇ
 ଲଲେକ୍ଟିକ୍ ଗମନାଗମନ କ୍ଷେତ୍ର
 ଅଗ୍ରଣୀ ସଂସ୍ଥା ଓଡ଼ିଶା ଓଡ଼ିଶାରେ

ନିର୍ଦ୍ଦେଶକ ଲେଫଟନାଣ୍ଟ ହୋଇଥିବାରୁ ଆମେ ଉଲ୍ଲସିତ।

ମୂର୍ତ୍ତନ ବିଭାଗ

ରୋଗ ଏବଂ ତ୍ରିଏମ୍
 ନିମ୍ନଲିଖିତରେ ବିଶେଷଜ୍ଞ
 ନିର୍ଦ୍ଦେଶକ ଅଟନ୍ତୁ । ଏହି ନୂତନ
 ବିଭାଗ ଏବଂ ଏକାଡେମିକ୍
 ନିର୍ଦ୍ଦେଶକ ରୋଗୀ ସେବାରେ
 ଉନ୍ନତ ତଥା ଗବେଷଣା କ୍ଷେତ୍ରରେ
 ବିଶେଷ ସହାୟକ ହେବାନେଇ ତ.
 ବିଶ୍ୱାସ ଆଶା ପ୍ରକାଶ କରିଛନ୍ତି ।
 ଏହି କାର୍ଯ୍ୟକ୍ରମର ମୁଖ୍ୟ ଅଭିଧି
 ଶ୍ରୀ ଶ୍ରୀ ଆଇଆଇଟି ଭୁବନେଶ୍ୱରର
 ନିର୍ଦ୍ଦେଶକ ପ୍ରଫେସର ଶ୍ରୀ ପଦ୍ମ
 କରମଲକର ଯୋଗଦେଇ
 ଉଲ୍ଲେଖନୀୟ ସ୍ୱାସ୍ଥ୍ୟସେବା ପାଇଁ
 ଏହି ଭୁବନେଶ୍ୱରକୁ ଅଭିନନ୍ଦନ
 ଜଣାଇବା ସହ ଗବେଷଣା ଏବଂ
 ରୋଗୀ ସେବା ପାଇଁ ଅନୁଷ୍ଠାନର
 ପ୍ରତି ବନ୍ଧୁତାକୁ ପ୍ରଶଂସା
 କରିଥିଲେ ।

AFFIDAVIT

I, Prabodha Kumar Sahoo,
 S/o- Lakshmidhar Saman-
 taray, resident of Ward No.
 10, Madhipur, Po/PS-
 Konark, Dist-Puri, Pin-
 752111, Odisha declare by
 this affidavit No. 23 dtd-
 15/09/2023 that now
 onwards I shall be known as
 Prabodha Kumar Saman-
 taray for all future purposes.
**Sd/- Prabodha Kumar
 Samantaray**

The Jeypore Co-operative Urban Bank Limited
 M.G.Road, JEYPORE - 764 001, DIST.: Koraput (Odisha) Email -
 urbanbank.jeypore@gmail.com
LET US GROW TOGETHER

Letter No. 84 Date 27.09.2023

TENDER CALL NOTICE

The Jeypore Co-operative Urban Bank Ltd., Jeypore invited sealed quotations from the intending registered manpower services provides for providing manpower hereunder for deployment for a period of 1 year. Quotation shall accompany with the following documents with term and conditions.

1. Registration certificate of establishment under Odisha shop and commercial establishment Act.
2. Registration of establishment of EPF number.
3. Copy of Letter of ESIC
4. Copy of PAN Card.
5. Copy of Valid GST registration numbers.

The tender papers should reach to the Bank on or before seven days after publication. The Authority reserves the right to accept or reject any or all quotation without assigning any reason thereof.

For further details, you can get in our notice board and contact for enquiry - 9437233807.

Category of Post	Qualification	Required Manpower
Data Entry Operator (DEO)	Graduation from any discipline with computer and accounts knowledge.	3

Sd/-Secretary, Jeypore Cooperative Urban Bank Ltd. Jeypore

ବିଶେଷ ସୂଚନା

ଏତଦ୍ୱାରା ସର୍ବସାଧାରଣଙ୍କ ଅବଗତ କରିବାକୁ ନିମ୍ନଲିଖିତ କଣ୍ଠାପତ୍ରରେ ଯେ ମୋର ପିତା ବନ୍ଧୁ ପାଣି ପଣ୍ଡା, ବାସେକା ସାହି, ଥାନା-ବାସେକା ସାହିକ ନାମେ ପୁରୀ ଜିଲ୍ଲାର ଅଧିକାରୀ ମୌଜା-ବାସେକା ସାହି, ଖାତା ନଂ. ୯୧୩, ପୁର ନଂ. ୯୩୯ରେ ବାସଗୃହ ରହିଛି । ମୋର ପିତା ଜଣେ ଅଗଣିତ ଓ ବୃକ୍ଷ ବ୍ୟକ୍ତି ଅଟନ୍ତି । ମୋର ଭାଇମାନେ ଏହି ଭୂମିକୁ ବିକ୍ରୟ ଓ ବନ୍ଧକ ରଖି ଅର୍ଥ ଆଣିବା ପାଇଁ ଯୋଚନା କରୁଛନ୍ତି । ଯଦି କୌଣସି ବ୍ୟକ୍ତି ବିଶେଷ, ଅନୁଷ୍ଠାନ, ମୋର ଭାଇମାନଙ୍କଠାରୁ ମୋର ଅଜାଣତରେ ଏବଂ ବାପାଙ୍କ ବିପକ୍ଷରେ କିମ୍ବା ବନ୍ଧକ ରଖି କିମ୍ବା ବିକ୍ରୟ କିମ୍ବା ବନ୍ଧକ ରଖି କିମ୍ବା ବେଧ ପାଇଁ ଆମେ ବାଧା ରହିବୁ ନାହିଁ ।

ପାତା ରାଣୀ ଦେବୀ (କନ୍ୟା)
 ପୁତୁଳି କେନ, ପଣ୍ଡା ଦ୍ୱାର,
 ବାସେକା ସାହି, ପୁରୀ, ମୋବାଇଲ
 ଫୋନ : ୮୪୮୦୦୮୫୦୫୫

ଫର୍ମାଟି
 ଭୁବନେଶ୍ୱର ଏବଂ କଟକ, ଓଡ଼ିଶା ଠାରେ ରେଡିମେଟ୍ ଗାର୍ମେଣ୍ଟସ୍ ରିଟେଲ ବ୍ୟବସାୟ ପରିଚାଳନା କରୁଥିବା ରୁପମ ଟେକ୍ସଟାଇଲ୍ ଟ୍ରେଡିଂ ପ୍ରାଇଭେଟ ଲିମିଟେଡ ପାଇଁ ଆଗ୍ରହ ଅଭିବ୍ୟକ୍ତ କରିବାର ପ୍ରସ୍ତାବ ଆହ୍ୱାନ (ଜନସମ୍ବଳଭେଦି ଆଣ ବ୍ୟାକରସି ବୋର୍ଡ ଅଫ୍ ଇଣ୍ଡିଆ (ଜନସମ୍ବଳଭେଦି ରିଜୋଲ୍ୟୁସନ୍ ପ୍ରୋସେସ ଫର କର୍ପୋରେଟ୍ ପରସନ୍) ରେଗୁଲେସନ୍, ୨୦୧୬ ଅଧିନରେ ରେଗୁଲେସନ୍ ୩୬ଏ(୧))

ପ୍ରାସଙ୍ଗିକ ବିବରଣୀ	
୧. ପ୍ୟାନ/ସିଆଇଏନ/ଏଲଏସଏସ ନଂ ସହିତ କର୍ପୋରେଟ ରଜିଷ୍ଟ୍ରାସନ ନାମ	ରୁପମ ଟେକ୍ସଟାଇଲ୍ ଟ୍ରେଡିଂ ପ୍ରା. ଲି., ଫାନ୍: AACCR7685K, ସିଆଇଏନ: U18101OR2004PTC007579
୨. ପଞ୍ଜିକୃତ କାର୍ଯ୍ୟାଳୟର ଠିକଣା	୧ (ଖନ), ଜନପଥ, ଖାରବେଳ ନଗର, ଭୁବନେଶ୍ୱର-୭୫୧୦୦୧
୩. ଡେବସାକରର ଯୁଆରଏଲ୍	ନାହିଁ
୪. ଅଧିକାରୀଙ୍କ ସମ୍ପର୍କିତ ରଖାଯାଇଥିବା ସ୍ଥାନର ବିବରଣୀ	ମେଟ୍ରୋ ପ୍ଲାନ, ବାରପଥର, ବକ୍ସି ବଜାର, କଟକ
୫. ମୁଖ୍ୟ ଉତ୍ପାଦ/ସେବାର ସ୍ୱାପିତ କ୍ଷମତା	ନାହିଁ
୬. ଗତ ଆର୍ଥିକ ବର୍ଷରେ ବିକ୍ରି ହୋଇଥିବା ମୁଖ୍ୟ ଉତ୍ପାଦ/ସେବାର ପରିମାଣ ଏବଂ ମୂଲ୍ୟ	ଆର୍ଥିକ ବର୍ଷ ୨୦୨୧-୨୦୨୨ ନିମନ୍ତେ ମୂଲ୍ୟ ଟ. ୨,୪୯,୩୯,୭୧୩.୩୬
୭. କର୍ମଚାରୀଙ୍କ ସଂଖ୍ୟା	ନାହିଁ
୮. ପୂର୍ବ ବର୍ଷର ପୂର୍ବ ଉପଲବ୍ଧ ଆର୍ଥିକ ବିବରଣୀ (ସାରଣୀ ସହିତ) ସହିତ ପରବର୍ତ୍ତୀ ବିବରଣୀ, ରଜିଷ୍ଟ୍ରାସନ ତାଲିକା ପ୍ରକ୍ରିୟାର ପରବର୍ତ୍ତୀ ଉପଲବ୍ଧିକାରୀଙ୍କ ପ୍ରକୃତ୍ୟ ତାରିଖ ସହିତ ଉପଲବ୍ଧ	roopam.cirp@gmail.com କୁ ମେଲ ପଠାଯାଇ ମିଳିପାରିବ
୯. କୋର୍ଡର ଧାରା ୨୫(୨) (ଏବଂ) ଅଧିନରେ ରିଜୋଲ୍ୟୁସନ୍ ଆବେଦନକାରୀମାନଙ୍କ ଯୋଗତା	roopam.cirp@gmail.com କୁ ମେଲ ପଠାଯାଇ ମିଳିପାରିବ
୧୦. ଆଗ୍ରହ ଅଭିବ୍ୟକ୍ତ ଗ୍ରହଣ କରିବାର ଅତିମ ତାରିଖ	୧୪.୧୦.୨୦୨୩
୧୧. ସମ୍ପାଦ୍ୟ ରିଜୋଲ୍ୟୁସନ୍ ଆବେଦନକାରୀଙ୍କ ପ୍ରୋଭିଜନାଲ ତାଲିକା ଉପସ୍ଥାପନା ତାରିଖ	୨୪.୧୦.୨୦୨୩
୧୨. ବାଣିଜ୍ୟ ପ୍ରୋଭିଜନାଲ ତାଲିକା ବାଖଲ କରିବାର ଅତିମ ତାରିଖ	୨୯.୧୦.୨୦୨୩
୧୩. ଇଂଡିଆ ବାଖଲ କରିବାର ପ୍ରକ୍ରିୟାକୃତ ଇ-ମେଲ ଆଇଡି	roopam.cirp@gmail.com

ସା/-
 ପାଞ୍ଚଲ ଅଗ୍ରୱାଲ
 ରିଜୋଲ୍ୟୁସନ୍ ପ୍ରଫେସନାଲ
 ପଞ୍ଜିକୃତ ନଂ.: IBB/IPA-001/IP-P-02254/2021-22/13571
 ପ୍ରାସ୍ତୁତ: ରୁପମ ଟେକ୍ସଟାଇଲ୍ ଟ୍ରେଡିଂ ପ୍ରା. ଲି.
 ଏଫଏଏ ବିଧି-୨୮.୧୧.୨୦୨୩ ପର୍ଯ୍ୟନ୍ତ, ଠିକଣା: ଓଲ୍ଲ କଲେକ୍ଟ
 ଲେନ, ନିମଗୋଡି, କଟକ-୭୫୩୦୦୨, ଓଡ଼ିଶା

ତାରିଖ : ୨୯.୦୯.୨୦୨୩
 ସ୍ଥାନ : କଟକ

୨୭୪୩୩୭, ବରଗଡ଼-ରବିନାରାୟଣ ପଣ୍ଡା-୯୪୩୭୧୫୮୩୯୮, କଟକ-ପ୍ରଫୁଲ୍ଲ ମହାନ୍ତି-୯୪୩୯୦୭୨୯୮, ବେବରଡ଼-ପ୍ରଣବ କିଶୋର ସ୍ୱରୁ-୯୪୩୭୨୦୯୯୯୪, ୯୯୩୭୨୦୯୯୮, ଯାଜପୁର-ସାରାଧନ ବାନାର୍ଜୀ-୯୪୩୯୨୫୪୧୫୮, ସାରସ୍ୱତୀ-ଜୀବନ ମହାନ୍ତି-୯୪୩୭୦୫୭୩୮୮, ବଳାହାଣ୍ଡି-ଶାନ୍ତନୁ ବେହେରା-୯୪୩୭୧୫୪୩୮୩, ୩୭-୯୪୩୯୫୭୭୭୨, ମାଲକାନଗିରି-କେଶବ ନାଏକ-୯୪୩୭୭୭୯୪୪୭, ମୟୂରଭଞ୍ଜ-ସୌମ୍ୟ ରଞ୍ଜନ ପଟ୍ଟନାୟକ-୯୪୩୯୮୮୯୧୨୯, ନବରଙ୍ଗପୁର-କେ. ସାବିତ୍ରୀ, ୩୫ ମିଶ୍ର-୯୪୩୯୩୫୭୭୮୦, ସୁନ୍ଦରଗଡ଼-ଦେବବ୍ରତ ପଟ୍ଟନାୟକ-୯୪୩୭୦୮୨୭୭୭, ରାୟଗଡ଼ା-ରବୀନ୍ଦ୍ର ପାଟ୍ଟଣାୟକ-୯୪୩୭୦୯୦୯୯୯, ପୁରୀ-ବିଶ୍ୱଜିତ ପଟ୍ଟନାୟକ-

Samaya - 29/9/23

BJP central leadership in hectic parleys with AIADMK through mediators

STATESMAN NEWS SERVICE
NEW DELHI, 28 SEPTEMBER

The Bharatiya Janata Party, which was taken by surprise when the AIADMK announced it would leave the National Democratic Alliance (NDA) earlier this week, is making hectic efforts to mend fences with its southern ally.

A top leader to repair relations with the erstwhile ally. The senior party leader, a Union minister, is expected to submit a report on the current situation, the concerns of the AIADMK and the response from the party cadre, according to party functionaries. The party has started an exercise to take stock of the events that led to the allies' breakup.

On Monday, AIADMK had announced a formal separation from NDA, accusing the BJP's TN leadership of not showing respect to its past and present leaders. The party also announced that it will be contesting the 2024 election with its other allies. The AIADMK leadership in the past conveyed to the BJP their "discomfort" with its state unit president K Annamalai's over his statements on the Dravidian party's leaders.

A top BJP leader claims that the central leadership of the party has intervened to "salvage" the circumstance, anticipating that the two parties would put the past behind them and start over.

"All state leaders have been instructed not to remark on the alliance since the central leadership is highly interested in preserving it. On condition of anonymity, the leader cited above stated that meetings will take place over the course of the week and a decision will be announced."

Speaking on the condition of anonymity, a second leader claimed that even though the BJP state chief's comments had been brought to the attention of the central leadership, the issue had been allowed to get worse.

pertain to one and the same person. Henceforth my new dob will be 05.01.1978 for all official purposes.

dt.26/09/2023. We intend to create mortgage against the said property with SBI, SME Chandaka IIC Branch for availing credit facility. If found by anybody please contact us, Mob No.9937093061 and SBI, SME Chandaka IIC Branch, Branch Code-63834, A-68, Sector-A, MIE, Bhubaneswar-751010, Phone No.0674-2580087.



Regional Office: Balasore
Manikhamba, OT Road, Police Line,
Bhaskarganj, Dist.: Balasore, PIN-756001

POSSESSION NOTICE (Immovable Properties)

[RULE 8(1) OF SECURITY INTEREST (ENFORCEMENT) RULES - 2002]

Whereas, the undersigned being the **Authorised Officer of Union Bank of India** under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of the powers conferred u/s 13(12) of the Act read with Rule 3 of the Security Interest (Enforcement) Rules 2002 issued demand notice calling upon the borrower(s)/guarantor(s) in loan A/c mentioned below to repay the amount mentioned in the notice plus interest thereon within **60 days** from the date of receipt of the said notice. The borrower(s) having failed to repay the amount, notice is hereby given to the borrower(s)/guarantor(s) in particular and the public in general that the undersigned has taken the **Possession** of the properties described herein below in exercise of powers conferred under Section 13(4) of the said Act read with Rule 8 of the said Rules. The borrower(s)/guarantor(s) in particular and the general public are hereby cautioned not to deal with the properties & any dealing with the properties will be subject to the charge of **Union Bank of India, Bhadrak-1 Branch** for the amount mentioned below & interest thereon. **The borrower's attention is invited to provisions of Sub-section (8) of the Section 13 of the Act, in respect of time available to them, to redeem the secured assets.**

BHADRAK-1 BRANCH / Name and Address of the Borrower(s)/ Mortgagor(s)	Liabilities due as per Demand Notice (in ₹)	Demand Notice Date / Date of Possession	Description of Immovable properties
Borrowers: 1) Mr. Udayanath Pradhan, S/o- Bansidhar Pradhan, 2) Mrs. Rajshree Mohapatra, W/o- Udaya Nath Pradhan, 3) Mr. Dayanidhi Pradhan, S/o- Bansidhar Pradhan, All are At: Patulida, PO: Attapur, PS: Soro, Dist.: Balasore, PIN-756045	₹ 8,76,930.78 + interest & other charges thereon	01.11.2022 / 27.09.2023	All that part & parcel of the property consisting of Residential Land & Building over Plot No.: 266/446, Khata No.: 137/11, Area: Ac.0.06 dec., Mouza: Patulida, At: Patulida, PO: Attapur, PS: Soro, Dist.: Balasore, in the name of Sri Dayanidhi Pradhan & Sri Udaya Nath Pradhan.
Date: 28.09.2023, Place: Balasore		Sd/- AUTHORISED OFFICER, Union Bank of India	

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
ROOPAM TEXTILES TRADING PRIVATE LIMITED OPERATING IN RETAIL
TRADE OF READYMADE GARMENTS AT BHUBANESWAR AND CUTTACK, ODISHA**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Roopam Textiles Trading Private Limited PAN:AACCR7685K CIN U18101OR2004PTC007579
2. Address of the registered office	One, Janpath, Kharvel Nagar, Bhubaneswar, 751001
3. URL of website	NIL
4. Details of place where majority of fixed assets are located	Metro Plaza, Baropathar, Buxi Bazaar, Cuttack
5. Installed capacity of main products/ services	NIL
6. Quantity and value of main products/ services sold in last financial year	Value- Rs.2,49,39,713.36 for the FY2021-2022
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending mail at roopam.cirp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending mail at roopam.cirp@gmail.com
10. Last date for receipt of expression of interest	14.10.2023
11. Date of issue of provisional list of prospective resolution applicants	24.10.2023
12. Last date for submission of objections to provisional list	29.10.2023
13. Process email id to submit EOI	roopam.cirp@gmail.com

Sd/-
Payal Agarwal
Resolution Professional
Reg No: IBBI/PA-001/IP-P-02254/2021-22/13571
For: Roopam Textiles Trading Private Limited
AFA Valid Upto-28.11.2023, Address: Old College Lane, Nimchouri, Cuttack-753002, Odisha

Date: 29.09.2023
Place : Cuttack

Statesman - 29/9/23

1. Mr. (Prima Ajay K) 2. P.C Bhoga Odisha 2. Mr. Applic At: Aaruha Dist.: B 1. Bi (Appli Jena, (Kuma Prima Balesw 2. Mr. Applic Jena, (Kuma Prima Balesw 1. Mr. Applic (Kumar 2. Mrs W/o- M (Kumar 3. Mrs. Kumar At: Ba Balesw Also a Murali Baliapa 1. Sara S/o- J. Patra. Dist.: B 2. Mrs. Patra. Dist.: B Also A W/o- S No.: 6 Dantan Midnap 1. Bin Applic Naikern Sonepu 2. La Applic Naikern Sonepu 3. Bani D/o- Lo W/o- La Naikern Sonepu 1. Mr. Garti (P S/o- Bir Sohela Odisha 2. Mr. Gadati S/o- Ku P.O.: Bargar 768033 1. D (Applic Suna, / Kesai 768030 2. Ksh Applic Suna, / Kesai 768030 Date :